

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3446

ANSWERED ON:30.08.2013

INSPECTION OF MEDICAL COLLEGES .

Bundela Shri Jeetendra Singh;Ganpatrao Shri Jadhav Prataprao;Hazari Shri Maheshwar ;Jaiswal Shri Gorakh Prasad ;Mohan Shri P. C.;Muttemwar Shri Vilas Baburao;Pandurang Shri Munde Gopinathrao;Upadhyay Seema

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of medical colleges inspected during each of the last three years and the current year, Stat/UT-wise;
- (b) the number of colleges found to be lacking required facility/ infrastructure indicating the nature of deficiencies during the said inspection and the action taken/ proposed by the Medical Council of India (MCI) thereon, State/UT-wise;
- (c) whether MCI has recently recommended to the Government for withdrawal of recognition of certain private medical colleges in various States/UTs;
- (d) if so, the details thereof and the reasons therefor the action taken/proposed by the Government thereon; and
- (e) the other measures being taken by the MCI/Government to streamline the functioning of medical colleges in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) & (b): The State/UT-wise details of medical colleges inspected and number of proposal rejected due to lacking required facilities/infrastructure, in terms of teaching faculty, clinical material and other infrastructure, for establishment of new medical colleges during the period from 2011-12 to 2013-14 are annexed.

(c) & (d): The MCI has recommended to the Ministry of Health & Family Welfare for withdrawal of recognition for reported irregularities in respect of Santosh Medical College, Ghaziabad and Subharti Medical College, Meerut. The matter has been referred back to Board of Governors for re-examination.

(e): Medical colleges are established/recognized as per the provisions of Indian Medical Council (IMC) Act, 1956 and the Regulations made thereunder. For this purpose, the Medical Council of India (MCI) inspects the medical colleges to assess the standards of examination and facilities available at the college as per the minimum standard requirement as prescribed in Medical Council of India Regulation, 1999.